

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/338/ (IB)/2017
NAME OF THE PETITIONER(S) : J. MURUGAN
NAME OF THE RESPONDENT(S) : KOTHARI INDUSTRIAL CORPORATION LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ROHAN RAJASEKARAN
La.

Counsel for

J. ADITHYAN REDDY

Petitioner

T. Mahendran

Amr on
Respondent

ROD, \$2

ORDER

Counsel representing both the parties are present. Both the counsel submitted that the matter has been settled between the parties and sought time for filing a joint memo. Time extended at request. Put up on 03.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)